Government of West Bengal

Memo No 87-CS/2020

Dated 21/04/2020

ORDER

In pursuance to Order No. 40-3/2020-DM-I(A) dated 03/04/2020 of Ministry of Home Affairs, Government of India and in continuation of Memo No. 77-CS/2020 dated 11/04/2020, it is further clarified that **e-auction of tea** is allowed and for any other associated activity of the tea industry specific permission may be obtained by sending a request letter at cs-westbengal@nic.in

Norms of Social Distancing and proper hygiene practices must be ensured. It will be the responsibility of Head of Organisation/establishment to ensure compliance of these norms.

Chief Secretary